(b) and (c) The decision of the Government of Maharashtra regarding recognition of the Degrees and Diplomas of the Bhopal Regional College is awaited. The National Council of Educational Research and Training has requested all State Governments to recognise the Degrees and Diplomas of the Regional Colleges of Education.]

पंजाब में गिल सरकार के निर्णयों का रद्द किया जाना

*367. **श्री एन० के० शेजवलकर :**
श्री पीताम्बर दास :
श्री प्रेम मनोहर :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पंजाब में राष्ट्रपति शासन लागू होने के बाद श्री एस मिल के नेतृत्व में पंजाब सरकार द्वारा किए गए कई निर्णयों को रद्द कर दिया गया है ; और

(ख) यदि हां, तो वे कोन-कोन से निर्णय हैं तथा ऐसा करने के कारण क्या थे ?

†[REVOKING OF DECISIONS OF GILL GOVERNMENT IN PUNJAB

*367. SHRI N. K. SHEJWALKAR:
SHRI PITAMBER DAS:
SHRI PREM MANOHAR :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a number of decisions taken by the Government in Punjab headed by Shri L. S. Gill have been revoked after the imposition of President's Rule in that State; and

(b) if so, what are those decisions and what were the reasons therefor?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) और (ख) पंजाब के भूतपूर्व मुख्य मंत्री श्री लछमन सिंह गिल के समय में सरकार द्वारा लिये गये कुछ निर्णय पंजाब में राष्ट्रपति का शासन लागू होने के पश्चात् तबदील किये गये हैं। इनमें, जिनका संबन्ध मुख्यतया सेवा के मामलों से है जैसे नियुक्तियों, पदोन्नतियों, पदावनतियों, सेवा-निवृतियों, वेतन निश्चित करना इत्यदि का पुनरीक्षण यह सुनिश्चित करने के लिये किया गया ताकि वे लागू नियमों व विनियमों के अनुसार हों। सरकारी कर्मचारीयों की नियुक्तियों तथा स्थानान्तरण के आदेशों की प्रशासन की आवश्यकताओं के कारण फिर से तबदीली की गई थी। ऐसे मामले भी हैं जैसे आबकारी लाइसेन्सों, बस-अड्डे के लिये स्थान पुनःस्थापन करना, सरकारी कोटा मे स्कूटरों का आवंटन, विपणन समितियों का पुनर्गठन, नीलाम में भूमि की बिक्री का वैधीकरण इत्यादि, जहां सरकार ने ध्यानपूर्वक विचार करने के बाद पहले के आदेशों का पुनरीक्षण आवश्यक समझा।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b) Some of the decisions taken by the Government during the period when Shri L.S. Gill was the Chief Minister of Punjab, have been revised after the imposition of President's Rule in Punjab. These cases which mostly relate to service matters like appointments, promotions, reversions, retirements, pay fixation, etc., were reviewed so as to ensure that orders were in accordance with the rules and regulations in force. Some orders of postings and transfers of Government servants were also revised due to exigencies of administration. There are other instances like issue of excise licences, restoration of site for bus stand, allotment of scooters from Government quota, reconstituton of market committees, validation of sale of land in auction, etc., where the Government after careful consideration found it necessary to revise earlier orders.]

U. G. C. ASSISTANCE TO NON-GOVERNMENT COLLEGES

*368. SHRI SITARAM JAIPURIA: Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that the University Grants Commission directly gives financial assistance to non-Government colleges in States for building purposes ;

†[ ] English translation.